

Central Administrative Tribunal
Principal Bench

C.P.No.253/2000 in O.A.No.426/96

Hon'ble Shri Justice V.Rajagopala Reddy, VC(J)
Hon'ble Smt. Shanta Shastry, Member(A)

New Delhi, this the 17th day of July, 2000

Amar Nath Rai
s/o Late Shri K.D.Rai
r/o 207/5, Sector 1, Pushp Vihar
New Delhi
and employed as Joint Director
in the Directorate of Extension
Deptt. of Agriculture & Cooperating
Ministry of Agriculture
Govt. of India, Krishi Bhawan
Iasri Campus
Pusa, New Delhi - 110 012. .. Petitioner

(By Shri B.K.Sinha, Advocate)

Vs.

Shri G.Bhaskar Barua
Secretary
Department of Agriculture
and Cooperation
Ministry of Agriculture
Govt. of India
Krishi Bhawan
New Delhi. ... Respondent

O R D E R (Oral)

By Reddy. J.

Heard the counsel for the petitioner.

2. The complaint in this CP is that the order dated 19.5.2000 has been deliberately disobeyed.

3. Admittedly, if the applicant has been promoted as Joint Director on 10.7.2000, he would not be eligible for promotion to the post of Director. As per the order dated 10.7.2000, it is clear that the applicant has been promoted to the post of Joint Director (Farm Information) on 10.7.2000. The direction in the order dated 19.5.2000 was to consider the applicant's case if he is the senior most and if



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he is eligible, in accordance with the judgment, for the post of Director of Farm Information. As the applicant was not eligible, the question of consideration of his promotion does not arise. We do not therefore find any violation of the order. In the circumstances, we do not find any substance in the CP. It is accordingly dismissed. No costs.

Shanta Shastri
(SMT. SHANTA SHASTRY)
MEMBER(A)

V. Rajagopala Reddy
(V. RAJAGOPALA REDDY)
VICE CHAIRMAN(J)

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